

ITEM NO.15

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 4577/2023

SPORTS AUTHORITY OF INDIA

Appellant(s)

VERSUS

MOHIT YADAV & ORS.

Respondent(s)

Date : 11-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Joby P. Varghese, AOR
Mr. Rajnish Kumar Jha, Adv.
Mr. Upamanyu Sharma, Adv.

For Respondent(s)

Mr. Rohit Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Await certificate of service from the High Court in respect
of respondent nos. 2 to 4. Reminder be issued.

However, ld. Advocate-on-record, Mr Govind Jee undertakes
to appear on behalf of respondent no.4 and seeks time to file
vakalatnama and counter affidavit. Be filed within four weeks.

List again on 23.11.2023.

H. SHASHIDHARA SHETTY
Registrar